

attitude by some of the Government Members. This is very unfortunate. This should never be done. (*Interruptions*)

SHRI N. K. P. SALVE : On your back they got permission from the Chairman. (*Interruptions*)

श्री रफीक अलम (बिहार) : आज फाइने है। नमाज का वक्त हो गया है।
... (व्यवधान)

हमें नमाज को जाना है।

SHRI YASHWANT SINHA (Bihar) : They are only interested in clocking the proceedings of the House. That is what they want. (*Interruptions*) They don't want to listen, I tell you. This is what it is It was a conspiracy. (*Interruptions*)

THE DEPUTY CHAIRMAN : The House is adjourned for lunch till 2-30 P.M.

The House then adjourned for lunch at one minute past one of the clock.

The House re-assembled after lunch at thirty-two minutes past two of the clock, The Vice-Chairman (Shri M. A. Baby) in the Chair.

ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT AND OTHER BUSINESS

THE DEPUTY MINISTER IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRI JA-

GDEEP DHANKHAR) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 28th May, 1990, will consist of :—

1- Consideration and return/passing of the following Bills as passed by Lok Sabha:

- (a) The Union Duties of Excise (Distribution) Amendment Bill, 1990.
- (b) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1990
- (c) The Gold (Control) Repeal Bill, 1990.

2 Further discussion on the working of the Ministry of Civil Aviation.

3 Further discussion on rise in prices.

4- Consideration and passing of the following Bills as passed by Lok Sabha:

- (a) The Constitution (Sixty-Sixth Amendment) Bill, 1990.
- (b) The Constitution (Sixty-Eighth Amendment) Bill, 1990.
- (c) Bill regarding Statehood of Delhi.
- (d) The National Commission for Women Bill, 1990.
- (e) The Prasar Bharati (Broadcasting Corporation of India) Bill, 1989.
- (f) The Lokoal Bill. 1989.